

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.193 of 2014**

**Dated: 09<sup>th</sup> July, 2015**

**In the matter of:-**

**M/s Him Urja Pvt. Ltd.**

**.... Appellant (s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission  
& Ors.**

**.... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **08.09.2015.**

**COURT MASTER**